

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

STARRED QUESTION NO:465  
ANSWERED ON:06.08.2009  
PROCESSING OF FISHES  
Rawat Shri Ashok Kumar

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether any scheme is being run for providing grant-in-aid to private entrepreneurs and other agencies for construction of cold storages and purchasing of fish processing machines;
- (b) if so, the details thereof;
- (c) the amount of grants-in-aid approved during the last three years, State-wise; and
- (d) the steps taken by the Government for development of infrastructure for preservation and processing of fishes in the country especially in the coastal region?

**Answer**

THE MINISTER OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHA)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (d) of Lok Sabha Starred Question No. 465 for answer on 06.08.2009 regarding Processing of Fishes.

(a) to (d): Yes Sir. Government of India has taken various steps for the development of infrastructural facilities for preservation and processing of the fishery sector in the country including coastal regions of the country. The Ministry of Food Processing Industries through its Plan Schemes promotes infrastructure development like mega food park, integrated cold chain facilities, packaging center etc for development of food processing sector including fishery sector. The scheme of Integrated Cold Chain envisages financial assistance in the form of grant in aid @ 50% of the total cost of plant and machinery and technical civil works in general areas and @75% for North Eastern Region and difficult areas such as Jammu & Kashmir, Himachal Pradesh, Uttarakhand and Sikkim subject to a maximum of Rs 10 crore. The scheme for Cold Chain have the following components:-

(a) Minimal Processing Centre at the farm level and this Centre is to have facility for weighing, sorting, grading, waxing, packing, pre-cooling, cold storage, normal storage and Individual Quick Frozen (IQF)

(b) Mobile pre-cooling vans and reefer trucks.

(c) Distribution hubs with Controlled Atmosphere Chambers / Cold Storage / Variable Humidity Chambers, Packing facility, IQF and blast freezing.

The initiatives are aimed at filling the gaps in the supply chain, strengthening the cold chain infrastructure, creating value addition etc.

Further, under the scheme of technology upgradation/ setting up and modernization of food processing industries, the Ministry provides financial assistance in the form of grants-in-aid for the sector to implementing agencies @ 25% of the cost of plant and machinery and technical civil works subject to maximum of Rs.50 lakhs in general areas or 33.33% subject to maximum of Rs.75 lakhs in difficult areas. The financial assistance released under the scheme for fish processing industries in the last three years is at Table I.

Further, the National Fisheries Development Board (NFDB) under Ministry of Agriculture has the following schemes for providing financial assistance for the development of facilities for preservation and processing of fishes:

- (i) Fish dressing centers and solar drying of fish
- (ii) Deep sea fishing and tuna processing
- (iii) Infrastructure for post harvest processing
- (iv) Domestic fish market. The financial assistance released under the scheme in the last three years is at Table II.

The Department of Animal Husbandry, Dairying & Fisheries, Ministry of Agriculture under the scheme of "Development of Marine Fisheries, Infrastructure and Post Harvest Operations" provides financial assistance to various agencies for development of

- (i) Fish preservation and storage infrastructure such as ice plants, cold storage etc and
- (ii) marketing and fish transport infrastructure such as retail vending kiosks, aqua shops, refrigerated vehicles, mini trucks, auto

rickshaws with ice box, motorcycle/bicycles with ice box, fish display cabinets and allied equipments. The financial assistance released under the scheme in the last three years is at Table III.

Besides, the Marine Products Export Development Authority (MPEDA), Ministry of Commerce operates various schemes involving subsidy for setting up of infrastructure facilities development for preservation and processing of fish for export especially in the coastal regions such as

(i) Assistance for processing machinery & equipment for value addition

(ii) Cold Chain – financial support provided for acquisition of Refrigerated Truck/Containers, for setting up large cold storages, subsidized distribution of insulated fish boxes, for setting up ice plants

(iii) Infrastructure facilities for seafood industry – financial assistance for creation of basic facilities for chilled fish/chilled Tuna for export. The financial assistance released under the scheme in the last three years is at Table IV.

Table I

State-wise information on the amount of grants-in-aids approved/released by the Ministry of Food Processing Industries (MFPI) during the last three years for setting up/ expansion/upgradation/modernization of fish processing units is given below:

(Amount Rs.in lakhs)  
State 2006-07 2007-08 2008-09

	Amount released	Amount released	Amount released
Andhra Pradesh	50.00	33.22	25.00
Goa	22.58		
Gujarat	25.00		
Karnataka	50.00		50.00
Kerala	103.29	191.31	161.34
Maharashtra	25.00		23.00
Manipur	11.15	30.68	
Orissa	25.00	25.00	
Tamilnadu	46.03	8.75	50.00
West Bengal	68.87	93.89	62.10

376.92 407.85 396.44

**Table II**

The National Fisheries Development Board (NFDB) under the schemes for creation of facilities for preservation and processing of fishes have released an amount of Rs.5,61 lakhs during 2008-09 as detailed under:

(Rs. in lakhs)		
Sl.NO.	State Scheme	Amount
1	Tamilnadu Domestic marketing (TNFDC) Fish dressing centers and solar drying of fish	75
2	West Bengal Fish dressing centers and (State solar drying of fish Fisheries Deptt.)	0,46
3	Andhra Pradesh Deep sea fishing and tuna (NIPHATT) processing	1,85
4	Maharashtra Infrastructure for post-harvest processing	1,55
Total:		5,61

NFDB was registered on 10.07.2006 with the Registrar of Societies, Hyderabad and no fund was released during 2006- 07 and 2007-08).

**Table III**

Funds released by the Department of Animal Husbandry, Dairying & Fisheries, Ministry of Agriculture under the Scheme of Strengthening of Post Harvest Infrastructure during the last three years is as under:

(Amount Rs. in lakhs)		
State/Organisation	2006- 07	2007- 08 2008- 09

Arunachal Pradesh 50.00

Haryana (Agri Marketing Board) 42.32

Himachal Pradesh	25.00	
Jharkhand (Suman Mahila Vikas Samiti)	18.00	
Karnataka Fisheries Devp. Coop.	74.00	30.40
Maharashtra Fisheries Devp. Coop.	26.21	5.00
Mizoram	32.50	
Orissa	18.00	
Rajasthan		15.00
Tamilnadu	50.00	26.25
Tripura	20.00	
FISHCOPPED	25.00	
Malpe Fishermen Primary Coop.	18.00	
Karnataka (Sea shine Ice Plant)	9.87	
Mangalore Trawl Boat Coop. Society	22.48	22.48
Karnataka (Mangalore Yanthrika Saharaki Sangh)	25.00	25.00

Karnataka Coop. Fisheries Federation	25.00	30.00	20.22
NCDC	24.00	10.00	
Matsyakanya Coop. Society, Aurangabad		25.00	
Matsyaraj Ice Plant, Malpe, Karnataka	25.00		
Dayalakshmi Ice Plant, Udupi, Karnataka			15.00
Vinayaka Ice Plant, Pandubettu, Karnataka			15.00
Joint Selungkong Pisciculture Coop. Society, Manipur			6.00
Nagaland Agri & Horti Produce Mrktg Society, Dimapur			20.00
North Canara Dist. Coop. Fish Mrktg Ltd., Karwar, Karnataka			50.00
Total	480.38	179.13	186.22

#### Table IV

A state-wise detail of subsidy disbursed by MPEDA under the Scheme for induction of new technology, modernization of processing facilities and development of infrastructure facilities during the last three years is given below:

(Amount Rs.in lakhs)  
State 2006-07 2007-08 2008-09

Gujarat	81.18	319.14	375.00
Maharashtra	221.60	206.28	196.76
Goa	30.85	24.79	33.03
Karnataka	50.88	3.00	245.96
Kerala	192.30	243.53	214.13
Tamil Nadu	28.33	104.97	160.37
Andhra Pradesh	210.65	98.92	119.13
Orissa	19.19	18.61	118.40
West Bengal	23.14	19.35	14.09
Total:	858.12	1038.59	1476.87